

(8)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER : DNEPRO ADVISORY PVT LTD
UNDER SECTION : 7

S.No.	Name (in Capital)	Represented by	Signature
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1 ANANT MURATHIA

Counsel for Applicant

Anant

ORDER

Counsel for the Petitioner present and prayed for adjournment. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)